NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM		
	MOHD SHARIEF TARIQ, MEM TJAYARAGHAVAN, MEMBER	BER - JUDICIAL
APPLICATION NUMBER	:	£
PETITION NUMBER	: CP/147/2017	,
NAME OF THE PETITIONER	: AKM TRAVEL NETWORK PVT LTD	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY V	VHOM
	Road Contening Of A	Respondent B. Gotom

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the RoC Present. He is directed to file the report. Put up on **08.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

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